

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

Date : 14-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. R. K. Gupta, Adv.
Mr. Ankit Goel, AOR
Mr. Abhinav Kaushik, Adv.

For Respondent(s)
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

The counsel for the petitioner states that he has filed a true copy of the death certificate of respondent no.3.

In view of the above, the special leave petition stands abated against respondent no.3.

Cause title be amended accordingly.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)